

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 31st October, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTIONS				
1.	Original Application No. 146/2014(CZ)	Nityanand Mishra (Gharial Sanctuary) Vs. State of M.P. & 5 Ors.	Mr. Pramod Kumar Pandey, Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai, Adv.R-1,3,5 Ms. Parul Bhadoria Adv. R-2 Mr. Om Shankar Shrivastava, Adv Mr. Yadvendra Yadav Adv. Mr. Qasim Ali Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sanjeev Mishra, Adv. Mr. Himanshu Mishra, Adv. Mr. DharamveerSharma,Adv. Mr. Nishant Goel, Adv.	
2.	Original Application No. 76/2015(CZ)	Geela Ram Vs. State of Rajasthan & 4 Ors.	Mr. M.S. Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Arvind Soni, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sharma, Adv. Mr. RohitKumarTuteja,Adv.R-8 Mr. M.K. Meena, Adv. R-9	
3.	Original Application No. 40/2017(CZ)	Bhagwan Singh Meena Vs Vindhyachal Disleri Pvt. Ltd. & Bhopal Gelatin Pvt. Ltd.	Mr. Bhagwan Singh Meena, Applicant in Person Mr. Deepesh Joshi, Adv. Mr. Vishal Bhatnagar, Adv.	
4.	Original Application No. 158/2016(CZ)	Naveen Saraswat Vs. State of Rajasthan & 3 Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
5.	Appeal No. 07/2017(CZ) (M.A.No.308/17) (M.A.No.463/17)	M/s Lubok Caron LLP Vs RSPCB & Anr.	Mr. Arvind Soni, Adv. Mr. Dharamveer Sharma, Adv.	
6.	Appeal No. 12/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv. Mr. Rohit Tuteja, Adv.	
7.	Appeal No. 13/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv. Mr. Rohit Tuteja, Adv.	
8.	Appeal No. 14/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv. Mr. Rohit Tuteja, Adv.	

9.	Appeal No. 15/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv. Mr. Rohit Tuteja, Adv. Mr.SandeepSinghBhagel,Adv.	
10.	Appeal No. 16/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv. Mr. Sandeep Singh Bhagel, Adv.	
11.	Appeal No. 17/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv. Mr. Sandeep Singh Bhagel, Adv.	
12.	Appeal No. 29/2017(CZ) (M.A.No.426/17)	Nature Club of Rajasthan Vs Union of India & 5 Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
13.	Appeal No. 30/2017(CZ) (M.A.No.428/17) (M.A.No.465/17)	Nature Club of Rajasthan Vs Union of India & 5 Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
14.	Appeal No. 31/2017(CZ) (M.A.No.430/17) (M.A.No.466/17)	Nature Club of Rajasthan Vs Union of India & 5 Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
15.	Appeal No. 32/2017(CZ) (M.A.No.432/17)	Nature Club of Rajasthan Vs Union of India & 5 Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
16.	Appeal No. 34/2017 (CZ) (M.A.No.441/17)	Nature Club of Rajasthan Vs Union of India & 5 Ors.	Mr. Ayush Dev Bajpai, Adv.	
17.	Original Application No. 126/2016(THC) (W.P.No.18545/11)	Manglam Cement Ltd. Vs. State of Rajasthan & 4Ors.	Mr. Sanjay Jhawar, Adv. Mr. Atul Saxena, Adv. Mr. Sandeep Singh, Adv.	
FOR COMPLETION OF PLEADINGS				
18.	Original Application No. 122/2016(CZ)	Amar Singh Rathour &Anr. Vs. M/s MB Power (M.P.) Ltd & 5 Ors.	Mr. Mayank Shrivastava,Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv. Mr. Rishi Raj Saxena, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
19.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Shantanoo Saxena, Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav,Adv.	

20.	Original Application No. 58/2017(CZ)	Eco Balance Society of Raj. Vs State of Rajasthan through Principal Secretary & Ors.	Mr. Anurag Tripathi, Adv. Mr. R.S.Tripathi, Adv.	
21.	Original Application No. 34/2017(CZ) (M.A.No.234/17) (M.A.No.236/17) (M.A.No.238/17) (M.A.No.240/17) (M.A.No.242/17) (M.A.No.368/17)	Naveen Saraswat Vs State of Rajasthan & 5 Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv. Mr. Yaduvendra Yadav, Adv.	
FOR COMPLIANCE				
22.	Original Application No. 47/2017(CZ)	Shri Anjanisut Hanuman Mandir Vs State of M.P. & Ors.	Mr. Dharamveer Sharma, Adv.	

Date: 31st October, 2017

Time : 03.00 PM

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
23.	Original Application No. 115/2014 (CZ) (M.A.No.05/16)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani, Applicant in person Mr. Sachin K.Verma Adv. R-1 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv.R-6 Mr. H.Y. Mehta, Adv.	

Note : Cases pertaining to year 2013 & 2014 would be heard finally and shall not be adjourned.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in